

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1410
TO BE ANSWERED ON 26.07.2018**

ELECTRIFICATION OF VILLAGES

**†1410. SHRI NAGAR RODMAL:
SHRI HARI MANJHI:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has set any time limit to electrify every village of the country under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and if so, the details thereof;
- (b) the details of number of villages electrified in the country during the last two years, State/UT-wise;
- (c) the number of villages electrified so far and the number of them yet to be electrified under DDUGJY, State-wise, including Madhya Pradesh;
- (d) whether the Government has set any target to supply electricity to all the villages under electrification scheme; and
- (e) if so, the details thereof?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) to (c): Under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), all the remaining un-electrified inhabited census villages in the country were electrified as on 28.04.2018. The State-wise details of number of villages electrified in the country during the last two years, is given at Annexure-I.

State-wise total number of un-electrified census villages electrified under DDUGJY including Madhya Pradesh, is given at Annexure-II.

(d) & (e): The supply of electricity to villages falls under the jurisdiction of respective State Governments/Power Utilities. However, Government of India has taken a joint initiative with all the States/UTs for preparation of State specific documents for providing 24x7 power supply to all households, industrial & commercial consumers and adequate supply of power to agricultural consumers as per State policy. All the State Governments and Union Territories have signed the "24X7 Power For All" document to provide electricity to all from 1st April 2019. Government of India supplements the efforts of States through its various schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya and Ujjwal Discom Assurance Yojana (UDAY) .

ANNEXURE-I

ANNEX REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1410 TO BE ANSWERED IN THE LOK SABHA ON 26.07.2018.

State-wise number of inhabited census villages electrified during the last two years

Sr. No.	Name of the State	2016-17	2017-18
1	Arunachal Pradesh	175	854
2	Assam	1,218	572
3	Bihar	556	332
4	Chhattisgarh	294	348
5	Himachal Pradesh	27	-
6	J & K	5	35
7	Jharkhand	1,104	613
8	Karnataka	14	25
9	Madhya Pradesh	159	44
10	Manipur	121	77
11	Meghalaya	681	218
12	Mizoram	24	14
13	Nagaland	76	2
14	Odisha	1,092	544
15	Rajasthan	263	1
16	Tripura	17	-
17	Uttar Pradesh	162	9
18	Uttarakhand	18	43
19	West Bengal	9	5
	Total	6,015	3,736

ANNEXURE-II

ANNEX REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1410 TO BE ANSWERED IN THE LOK SABHA ON 26.07.2018.

**State-wise total number of inhabited census villages electrified under DDUGJY
(including RE Component)**

Sr. No.	Name of the State	Cumulative Achievement
1	Arunachal Pradesh	3561
2	Assam	11058
3	Bihar	26190
4	Chhattisgarh	2375
5	Himachal Pradesh	118
6	J & K	349
7	Jharkhand	20373
8	Karnataka	94
9	Madhya Pradesh	1206
10	Maharashtra	80
11	Manipur	1174
12	Meghalaya	2892
13	Mizoram	208
14	Nagaland	180
15	Odisha	17661
16	Rajasthan	4583
17	Sikkim	25
18	Tripura	167
19	Uttar Pradesh	29306
20	Uttarakhand	1605
21	West Bengal	4205
	Total	127410
